

**PRIVATE MEMBERS' BILLS**

THE VICE-CHAIRMAN (SHRI NILOTPAL BASU): Hon. Members, we have a number of Private Members' Bills for introduction today.

**The Constitution (Amendment) Bill, 2002**

**(Insertion of New Article 21A and 21B)**

SHRI P.K. MAHESHWARI (Madhya Pradesh): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

*The question was put and the motion was adopted.*

SHRI P. K. MAHESHWARI: Sir, I introduce the Bill.

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**The Free Education Bill, 2002**

SHRI P. K. MAHESHWARI (Madhya Pradesh): Sir, I beg to move for leave to introduce a Bill to provide for free education upto university level and for matters connected therewith.

*The question was put and the motion was adopted.*

SHRI P. K. MAHESHWARI: Sir, I introduce the Bill.

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**The Social Security for Senior Citizens Bill, 2003**

SHRI K.B. KRISHNA MURTHY (Karnataka): Sir, I move for leave to introduce a Bill to provide for social security for senior citizens and for matters connected therewith and incidental thereto.

*The question was put and the motion was adopted.*

SHRI K.B. KRISHNA MURTHY: Sir, I introduce the Bill.